

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 07.10.2003

OA 80/2003

R.D.Dwivedi s/o Late Shri Ram Chandra Dwivedi r/o 2-Gha-6, Jawahar Nagar, Jaipur.

... Applicant

Versus

1. Union of India through General Manager, North Western Railway, Jaipur.
2. Divisional Railway Manager, Western Railway, Jaipur.

... Respondents

CORAM:

HON'BLE MR.M.L.CHAUHAN, JUDICIAL MEMBER

HON'BLE MR.A.K.BHANDARI, ADMINISTRATIVE MEMBER

For the Applicant

... Mr.M.B.Sharma

For the Respondents

... Mr.Shailesh Sharma

ORDER (ORAL)

The applicant has filed the present OA thereby praying for the following reliefs :

- "i) The period from 4.8.44 to 18.12.48 i.e. 3 years, 6 months and 9 days may not be treated apprentice period and the same be treated to be the period of qualifying service.
- ii) The period from 4.8.44 to 18.12.48 be treated the period of continuous officiation as the applicant has performed his duties against the regular posts interpreted by, rather followed by confirmation, and accordingly, the pension be revised after inclusion of the aforesaid period in qualifying service.
- iii) The reduction of pension from Rs.3716/- to 2748/- vide letter dated 25.2.2002 be held illegal and further be quashed and set aside."

2. Notice of this OA was given to the respondents, who have filed counter affidavit. Alongwith the counter affidavit they have also annexed a copy of the letter dated 22.8.2003 (Ann.R/1). Perusal of this annexure reveals that the relief as prayed for by the applicant has been granted to him. The learned counsel for the applicant submits that though the formal order has been passed but no financial benefit has been extended to the applicant. In view of this submission, it is directed that necessary financial benefits, arising out of the order dated 22.8.2003 (Ann.R/1) shall be ^{granted} ~~extended~~ to the applicant by the respondents within two months from the date of receipt of this order.

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3. In view of this, the present application is disposed of with no order as to costs.

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(A.K.BHANDARI)

MEMBER (A)

Chauhan
(M.L.CHAUHAN)

MEMBER (J)